

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2014

Dated : 12th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

D.P. Chirania ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Misra, Amicus Curiae
Mr. Shashank Pandit
Mr. D.P. Chirania (Rep.)

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Elangbum P.S.
Mr. Abhishek Upadhyay for R-1
Mr. Bipin Gupta for Resp. Nos. 2 to 4

ORDER

Heard learned counsel for the parties. The learned counsel for Respondent Nos. 2-4 has filed written submission. He is also directed to file affidavit regarding status of energy audit. The same may be submitted by 30th November, 2014. In the meantime, the appellant may also file their written notes.

Post the matter on 09th December, 2014 for compliance.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/jps